

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 01st October 2024** ;

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The Regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the matters at **11.00 a.m.**, as per the board already notified.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 30.09.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)